

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)****CAUSE LIST****Central Zonal Bench****Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills****Date: 06<sup>th</sup> July, 2015****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 43/2015 <b>(W.P.No.12689/12)</b>	Kalyan Singh Vs. State of Rajasthan & 15 Ors.		
2.	Original Application No. 44/2015 <b>(W.P.No.4332/11)</b>	Bhagbali Dhruw & Anr. Vs. Union of India & 11 Ors.		
3.	Original Application No. 48/2015(CZ) <b>(M.A. No.338/15)</b>	Prajapita Brahmakumaris Ishwariya Vishwavidyala & Anr. Vs. State of M.P. & 4 Ors.	Mr. Shivendu Joshi, Adv.	
4.	Original Application No. 45/2015(CZ)	Vinod Singh Vs. M.P. Water Resources Department & Ors.	Mr. Swapnil Gupta, Adv.	
<b>FOR HEARING</b>				
5.	Original Application No. 158/2014 <b>(M.A. No.244/15)</b> <b>(M.A. No.245/15)</b> <b>(M.A. No.246/15)</b> <b>(M.A. No.328/15)</b>	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB Mr. Om. Shankar Shrivastava Adv.	
6.	Original Application No. 159/2013	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. For R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9 Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 163/2014 <b>(M.A. No.430/14)</b> <b>(M.A. No.327/15)</b>	Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Deepesh Joshi Adv. For R-3 Mr. Kamlesh Mandloi Adv. Mr. Shreya Raj Saxena, Adv.	
8.	Original Application No. 33/2015	Shree Krishna Housing Coop. Vs. The Principal Secretary, Housing and Environment & 2 Ors.	Mr. Ram Narayan Shrivastava, Applicant	
9.	Original Application No. 135/2014 (CZ) <b>(M.A.No.312/15)</b> <b>(M.A.No.313/15)</b> <b>(M.A.No.314/15)</b>	Dr. Subhash C. Pandey & 2 Ors. Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv. Mr. Shantanoo Saxena, Adv.	

10.	Original Application No. 48/2014	Pradeep Kumar Pandey & 5 Ors. Vs. Mandakini Housing Society Through Its President & 4 Ors.	Mr. Pradeep Kumar Pandey Mr. Sachin K. Verma, Adv. for R-5 Mr. Ayush Dev Bajpia, Adv. for R-2	
11.	Original Application No. 134/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel For R-5&6 Mr. Om. Shankar Shrivastava, Adv.	
12.	<b>(M.A.331/15), (M.A.332/15), (M.A.334/15), (M.A.335/15), (M.A.336/15), (M.A.337/15) in</b> Original Application No. 20/2015 (CZ)	Tribunal at its Own Motion Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv.	
13.	<b>(M.A.333/15) in</b> Original Application No. 21/2013	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv.	
14.	<b>(M.A.326/2015) in</b> Original Application No. 22/2013	B.L. Mishra Vs. Collector, Chhattarpur	Mr. Amit Tiwari, Adv. Mr. Sachin K. Verma, Adv. for R-1,2 Mr. Avinash Shukla Interveners: Mr. Vinod K. Tiwari, Adv.	

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